

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 125  
TO BE ANSWERED ON 07.12.2022**

**COMPLIMENTARY BERTH IN LUXURY TRAIN**

**125. SHRI A.K.P.CHINRAJ:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of the list of International Media Persons and other private persons who availed complimentary berth in luxury trains from 2011 to till date on the recommendation of Ministry of Railways and IRCTC;**
- (b) whether no data on persons other than railway officials who travelled on complimentary berth in luxury trains is maintained by Railways, even though Standing Committee on Railways has recommended to strictly follow the guidelines;**
- (c) if so, the reasons therefor; and**
- (d) the details of the tariff structure that railway officials are guided by for complimentary travel in luxury trains ?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

- (a) Luxury tourist trains are operated by State Tourism Development Corporations and Indian Railway Catering and Tourism Corporation Limited (IRCTC). Traveling details of international media persons and other private persons who availed complimentary travel in luxury trains are not maintained by Indian Railways.**
- (b) Ministry of Railways had already replied Parliamentary Standing Committee on Railways that there are well laid down guidelines for issuing authority for complementary travel for inspection of luxury trains and the same are scrupulously followed.**
- (c) Does not arise.**
- (d) As per Railway Servants (Pass) Rules, 1986, Railway officials are allowed to travel over Indian Railways on official duty. On the similar lines, these officials are allowed to travel in these tourist trains on official duty.**